

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MAXX MOBILE COMMUNICATIONS LIMITED Date of Commencement of Liquidation: 21-08-2019; List of Stakeholders as on Date: 31-03-2020; Name of IP: Mr. Ashok Kumar Dewan; Last 5 digit of registration number: 11054

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				9471783				NA
2	Liquidation costs incurred till date				12058291				NA
3	Secured financial creditors	8	11513353841	8	11484876189		28477652		Annexure 3
4	Unsecured financial creditors	7	2556392973	7	2555621773		771200		Annexure 4
5	Operational creditors (Workmen)	60	3019004	60	2580916		438089		Annexure 5
6	Operational creditors (Employees)	29	3130961	29	2634106		496855		Annexure 6
7	Operational creditors (Government Dues)	5	3312015823	5	3238133537		73882286		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	265070190	6	265070190				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		115	17652982792	115	17570446785	0	104066082	0	